

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 12TH DAY OF JANUARY, 2001

Original Application No. 1361 of 2000

CORAM:

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

Daniel Divine alias Munna, Son of
Late Mr. Arther Divine, R/o C.N.I. Church
Moh. Sadar Road, Near Tamsen Bunglow,
Post & District Sitapur

... Applicant

(By Adv: Shri M.C. Kandpal)

Versus

1. General Manager,
North Eastern Railway,
Gorakhpur.
2. Divisional Superintendent (P)
Lucknow.
3. Union of India through its Chairman
Railway Board, New Delhi.

... Respondents

O R D E R (Oral)

(By Hon. Mr. Justice R.R.K. Trivedi, V.C.)

This application has been filed u/s 19 of A.T. Act 1985
for a direction to the respondents to appoint the applicant
on compassionate ground.

The facts stated in the application are that father of
the applicant Late Mr. Arther Divine was serving Railways as
Driver Gr'C'. He died during his service on 2.6.1972. It is
stated that the applicant was 10 years old at the time of his
father's death. This application has been filed on 27.11.2000
i.e. after about 29 years. Even if it is assumed that applicant
could not make application on his own saying he must have
attained majority after ~~8~~ ¹¹ years i.e. in 1980. If limitation
period is calculated from that time then also this application

 ... p2

2

is highly belated. No explanation for this long and inordinate delay has been made. The application is accordingly dismissed as time barred. No order as to costs.

Dated: 12.1.2001

VICE CHAIRMAN

UV/